

Annexure-4

Name of the corporate debtor: East Coast Energy Private Limited; Date of commencement of liquidation: 22-04.2019; List of stakeholders as on: 10-05-24
List of Operational Creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Total Amount of Claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1		K Ratna Prabha Devi	21-May-19	1434581	1177874		Employee Dues	1.98%	-	-	2,56,707	-	Rs. 2,56,707/- PF and IT amount not admitted.
2	Narsimha Rao	Other total Employees	22-May-19	59456036	58278162		Employee Dues	98.02%	-	-	11,77,874	-	Maximum amount of gratuity payable is Rs.10,00,000/- So the amount of admission is restricted to Rs.10,00,000/- wherever the claims have been higher than 10,00,000/- and a Claim from K Ratna Prabha Devi has been admitted seperately on the basis of sepearate claim submitted by her stated above hence rejected here.
		Total		6,08,90,617	5,94,56,036			100.00%	-	-	14,34,581	-	